

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NIGO BEST PACKS PRIVATE LIMITED

1	Name of Corporate Debtor	Nigo Best Packs Private Limited
2	Date of Incorporation of Corporate Debtor	28 th May, 1999
3	Authority under which Corporate Debtor is Incorporated /Registered	Registrar of Companies, Ahmedabad, India under the Companies Act, 1956
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U24117GJ1999PTC036063
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	801, Avdhesh House, Opp. Guru Govind Gurudwara, S. G. Highway, Thaltej, Ahmedabad, Gujarat 380054
6	Date of Closure of Insolvency Resolution Process	17 th March, 2021
7	Liquidation Commencement Date of Corporate Debtor	17 th March, 2021 (Order uploaded on NCLT Website on 22 nd March, 2021)
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	Name – Bhavan Trivedi Reg. No. –IBBI/IPA-001/IP-P00335/ 2017-18/10605
9	Address and Email of the Liquidator, as Registered with the Board	Reg. Add – 55, 6th Floor, Shri Krishna Centre, Nr. Mithakhali Six Roads, Navrangpura, Ahmedabad, Gujarat 380009 Email – bhavant@yahoo.com
10	Address and Email to be used for correspondence with the Liquidator	Address – 55, 6th Floor, Shri Krishna Centre, Nr. Mithakhali Six Roads, Navrangpura, Ahmedabad, Gujarat 380009 Email – bhavant@yahoo.com
11	Last Date For Submission Of Claims	21.04.2021

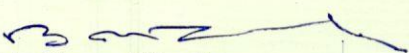
Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Nigo Best Packs Private Limited on 17.03.2021 (Order uploaded on NCLT Website on 22.03.2021)

The stakeholders of Nigo Best Packs Private Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 21.04.2021, to the liquidator at the communication address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading claims with the proof shall attract penalties.

Date: 23.03.2021
Place: Ahmedabad


Mr. Bhavan Trivedi
Liquidator of Nigo Best Packs Private Limited
Reg No- IBBI/IPA-001/IP-P00335/ 2017-18/10605